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Title: Statutory Resolution regarding disapproval of Indian Medical Council (Amendment) Ordinance, 2010 (No. 2 of 2010) and Indian Medical Council (Amendment) Bill, 2010 (Statutory Resolution negated and Bill Passed).

MR. DEPUTY-SPEAKER: The House shall now take up Item Nos. 17 and 18 together.

...(Interruptions)

श्री जगदीश शर्मा (जहानाबाद): उपाध्यक्ष महोदय, पहले सदन में व्यवस्था कराएं, उसके बाद ही मैं बोल पाऊंगा।...(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Ghulam Nabi Azad.

...(Interruptions)

श्री जगदीश शर्मा : उपाध्यक्ष महोदय, बिना बहस के कैसे यह विधेयक पारित करा रहे हैं...(व्यवधान)

14.04 hrs.

At this stage, Shri Jagdish Sharma came and stood on the floor near the Table

SHRI PRABODH PANDA (MIDNAPORE): Sir, I am pressing my Resolution....(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That this House disapproves of the Indian Medical Council (Amendment) Ordinance 2010 (No.2 of 2010) promulgated by the President on 15 May, 2010. "

The motion was negated.

...(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That the Bill further to amend the Indian Medical Council Act, 1956, be taken into consideration "

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

There is an amendment to Clause 2. Dr. Anup Kumar Saha.

...(Interruptions)

DR. ANUP KUMAR SAHA (BARDHMAN EAST): Sir, I beg to move:

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after line 7, insertâ€

"Provided that the Central Government, besides the seven members of the Board referred to in this sub-section, shall also, in consultation with the State Governments, appoint representatives of the States as members of the Board".

MR. DEPUTY-SPEAKER: I shall now put the amendment moved by Dr. Anup Kumar Saha to the vote of the House.

The amendment was put and negatived.

...(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 3 was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI GHULAM NABI AZAD: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri M. Veerappa Moily.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow, the 21st August, 2010, at 11.00 a.m.

14.07 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Saturday, August 21, 2010/Sravana 30, 1932 (Saka).

* Not recorded

* Not recorded

* Not recorded